IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-18

FAO NO. 3883 OF 2017

United India Ins. Co. Ltd. Petitioner.....
v/s
Udham Singh & Ors Respondent.....

Respondent No. 3

Harjit Kaur w/o Darshan Singh, r/o Sidhu Patti, Sahina District Barnala

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **20.11.2019(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 25th Sep, 2019.

25/9/19
Superintendent (Judl.),
For Registrar (Judicial)

25/9/19
clerk